

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10
C.P. (IB)/451(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **TEXMO PIPES AND PRODUCTS**
LIMITED VS LARSEN AND TOUBRO
LIMITED

Under Sec 9 of the IB Code, 2016

ORDER

1. Adv. PS Thakre (CS) a/w Dr. Dilip Kumar Jain (CS) for the Applicant is present.
2. Registry is directed to issue notice to the Corporate Debtor to file reply within two weeks.
3. List this matter on **16.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/